### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA STARRED QUESTION NO. 28 TO BE ANSWERED ON 03.02.2021

#### **VACANT POSTS IN RAILWAY POLICE**

#### \*28. DR. G. RANJITH REDDY:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of sanctioned strength of Railway Police in Telangana;
- (b) the percentage of the above posts which are presently lying vacant;
- (c) the reasons therefor and the time since when these posts have been lying vacant and by when the Railways proposes to fill up these vacancies; and
- (d) the details of advertisements issued during the last three years to fill up these vacancies and the number of vacancies filled up during the last three years, year-wise?

#### **ANSWER**

## MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI PIYUSH GOYAL)

(a) to (d): A Statement is laid on the Table of the House.

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STATEMENT REFERRED IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 28 BY DR. G. RANJITH REDDY TO BE ANSWERED IN LOK SABHA ON 03.02.2021 REGARDING VACANT POSTS IN RAILWAY POLICE

(a) and (b): Sanctioned strength and in-position of Government Railway Police (GRP) of Telangana is as under:-

Sanctioned strength	Actual	Vacancies
(Sanctioned by Ministry	Strength	
Railways)		
638	412	226

At present 226 posts out of 638 sanctioned strength are lying vacant in different ranks in GRP Telangana. As such about 35% of sanctioned strength is presently lying vacant.

(c): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law and order in Railways premises as well as on running trains are the statutory responsibility of the State Government, which they discharge through Government Railway Police (GRP)/District Police. Railway Protection Force (RPF) supplements the efforts of GRP to provide better protection and security of passenger area and passengers and for matters connected therewith. Government Railway Police (GRP) is the wing of State Government concerned which functions under the administrative control of State Government. The responsibility of filling up the GRP vacancies rests with the concerned State Government. In the instant case, it is the responsibility of Telangana Government. There is no role of railways in filling up the vacancies of GRP.

(d): As per information received from Telangana Government, no separate recruitment is done for Government Railway Police in Telangana. All the posts except ministerial staff have to be filled from the strength of Districts/Commissionerates of Telangana state on tenure basis. Unit officers obtain the willingness of the Police Personnel from the rank of Police Constables (PCs) to Inspectors and depute them to Railways on priority as per the apportionment. Superintendent of Police (SP) of GRP remains in constant touch with SPs of districts/Commissioners of Police of Commissionarates for filling up vacancies in GRP.

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